

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.10.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 602/9/HDB/2019
NAME OF THE COMPANY	Renuka Advanced Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Anu Fastners Pvt Ltd
NAME OF THE RESPONDENT(S)	Renuka Advanced Systems Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

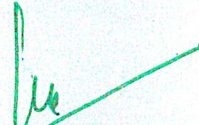
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsels representing both sides are present. Respondent's counsel stated that they are filing counter during course of the day in the Registry. He is directed to furnish copy of the counter to the other side. For rejoinder if any, time is enlarged at request. For hearing submissions, put up the matter on 14.11.2019.


MEMBER JUDICIAL